

ANNEXURE - 'F'

**LIST OF SCHEDULED TRIBE CATEGORY CANDIDATE
WHOSE APPLICATION HAS BEEN RECEIVED WITH DEFICIENCY
FOR THE POST OF ADDITIONAL DISTRICT & SESSIONS JUDGE -2015
(By way of Direct Recruitment)**

Sr. No.	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Remarks
1	Suresh Kumar	S/o Sh. Vijay Ram, c/o Sh. Nikka Ram Sharma, House No.121, Ward No.10, Behind ITI (Girls), Upper Dhalpur, Kullu, Tehsil & District Kullu, HP - 175 101.	BA LLB	29.08.1974	18.03.2003	Experience Certificate is not submitted as per the prescribed format. Therefore, the candidate is given two weeks time to make good the deficiency and furnish the requisite certificate as per the Regulation within stipulated allowed time limit else the candidature shall not be considered and would be rejected straightway without entertaining any correspondence in this behalf)